

ITEM NO.1

COURT NO.1

SECTION IV

**S U P R E M E C O U R T O F I N D I A**  
**RECORD OF PROCEEDINGS**

Civil Appeal No(s).629/2022

JARNAIL SINGH &amp; ORS.

Appellant(s)

VERSUS

LACHHMI NARAIN GUPTA &amp; ORS.

Respondent(s)

[ONLY IA NOS. 269579/25 AND 304054/25 IN CA NO. 4562-64/17 ARE LISTED UNDER THIS ITEM]

WITH

C.A. Nos. 4562-4564/2017 (XIV-A)

FOR EARLY HEARING APPLICATION ON IA 269579/2025

FOR APPROPRIATE ORDERS/DIRECTIONS ON IA 304054/2025

IA No. 304054/2025 - APPROPRIATE ORDERS/DIRECTIONS

IA No. 269579/2025 - EARLY HEARING APPLICATION

Date : 11-12-2025 These appeals were called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE

HON'BLE MR. JUSTICE JOYMALYA BAGCHI

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Mr. Anil Kumar, AOR  
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Mr. Subhash Budhiraja, Adv.

UPON hearing the counsel the Court made the following  
O R D E R

1. The application for early hearing is allowed.
2. The main case along with all the connected matters be listed on 21.01.2026.

(SATISH KUMAR YADAV)  
ADDITIONAL REGISTRAR

(PREETHI T.C.)  
ASSISTANT REGISTRAR